

ORDER:-

Consequent upon the deletion of names of some Advocates from the existing list of Commissioners appointed by the Hon'ble High Court for recording evidence in terms of Order 18 Rule 4(2) of the Code of Civil Procedure, 1908 and posting of Sh.Puneet Sehgal, Addl.District & Sessions Judge at Faridabad, as an Additional Officer, the following fresh roaster of duty is prepared:-

District/Addl. District Judge, Faridabad

Sr. No.	Name of courts	Name of Commissioners	Mobile Numbers
1.	Sh.Deepak Gupta, District Judge, Faridabad	1.Sh.Yogender Kumar, Advocate	9818314586
		2.Sh.Mukesh Kumar Prabhat, Advocate	9711876055
		3. Sh.Santosh Vatsa, Advocate	9868840037
2.	Sh.Rajesh Malhotra, Addl. District Judge, Faridabad	1.Sh.Narender Nagar, Advocate	9810526520
		2.Sh.Narender Kumar, Advocate	9313306930
		3. Sh.Ramesh Goyal, Advocate	9911020035
3.	Dr.Virender Parshad, Addl. District Judge, Faridabad	1.Sh.Aditya Goyal, Advocate	9540410483
		2.Sh.Pawan Kumar, Advocate	9968292871
		3. Sh.Satish Tewatia, Advocate	9650679223
4.	Sh.Narender, Addl. District Judge, Faridabad	1.Sh.Desh Raj, Advocate	9810269050
		2.Sh.Pankaj Sharma, Advocate	9560912107
		3.Sh.Joginder Pal Singla, Advocate	9810660604
5.	Sh.Virender Malik, Addl. District Judge, Faridabad	1.Sh.Rambir Bhatni, Advocate	9891785257
		2. Ms.Nirmala Verma, Advocate	9711764686
		3. Sh.Dhan Singh, Advocate	
6.	Sh.Devinder Singh, Addl. District Judge, Faridabad	1.Sh.Vinay Kumar Sharma, Advocate	9868842067
		2.Ms.Sunita Malhotra, Advocate	9891567670
		3.Sh.Abhishek Goswami, Advocate	9999012129
7.	Ms.Jasmine Sharma, Addl. District Judge, Faridabad	1.Sh.Anil Kumar Sharma, Advocate	9990158475
		2.Ms.Jyoti Batra, Advocate	9213964175

		3.Sh.Pankaj Kumar, Advocate	
8.	Ms.Saurab Gusain, Addl. District Judge, Faridabad	1. Sh.Manoj Vats, Advocate	8750802190
		2.Ms.Asha Arora, Advocate	9268111988
		3.Sh.Satish Bhadana, Advocate	9811379317
9.	Sh.Puneet Sehgal, Addl. District Judge, Faridabad	1.Sh.Ganga Ram, Advocate	9350250303
		2.Sh.Dhanesh Kumar, Advocate	9717772711
		3.Sh.Bimal Kumar, Advocate	

Family Courts, Faridabad

Sr. No.	Name of courts	Name of Commissioners	Mobile Numbers
1.	Sh.Jagjit Singh, District Judge, Family Court-II, Faridabad	1.Ms.Seema Sharma, Advocate	9811427341
		2.Sh.Hoshiyar Bainsla, Advocate	9968496417
		3.Sh.Pawan Kumar, Advocate	9582928813
2.	Sh.Sartaj Baswana, District Judge, Family Court-III, Faridabad	1. Sh.Ramesh Nagar, Advocate	9313980931
		2.Ms.Neelam Rai, Advocate	8587911323
		3.Sh.Rambir Advocate	9811240402

Courts of Civil Judges (Sr./Jr.Divn.), Faridabad

Sr. No.	Name of courts	Name of Commissioners	Mobile Numbers
1.	Sh.Tarun Singal, Civil Judge (Sr.Divn.), Faridabad	1.Sh.Rajender Gautam, Advocate	9312574646
		2.Sh.Ashok Kumar, Advocate	9818606340
		3.Ms.Purnima Goyal, Advocate	9899024016
2.	Dr.Ashok Kumar, Addl.Civil Judge (Sr.Divn.), Faridabad	1.Sh.Jitender Pal Singla, Advocate	9810660605
		2.Sh.Gajraj Singh, Advocate	9815785316
		3.Sh.Keshav Sharma, Advocate	9350488009
3.	Ms.Reetu Yadav, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Bhagirath Sharma, Advocate	9818133305
		2. Sh.Sanjay Kumar, Advocate	9718375088
		3.Ms.Archana Goyal, Advocate	9311663661
4.	Sh.Rajeev, Civil Judge	1.Sh.Joginder Singh, Advocate	9868550200

	(Jr.Divn.), Faridabad	2.Ms.Sangeeta Rawat, Advocate	9818148867
		3. Sh.Parvez Khan, Advocate	9818474942
5.	Sh.Sandeep Kumar, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Parmod Kumar Goyal, Advocate	93135247967
		2.Ms.Nirmal Kaur Bedi, Advocate	9999559765
		3.Ms.Madhu Bala, Advocate	9891267711
6.	Ms.Garima Yadav, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Jaswant, Advocate	8901413187
		2.Sh.Surender Yadav, Advocate	9873507502
		3.Ms.Swati Gupta, Advocate	8851360474
7.	Ms.Archana, Civil Judge (Jr.Divn.), Faridabad	1. Sh.B.C. Mittal, Advocate	9818089219
		2. Sh.Vinod Ahlawat, Advocate	9871110705
		3.Sh.Rakesh Kumar Sahota, Advocate	9650420662
8.	Sh.Alok Anand, Civil Judge (Jr.Divn.), Faridabad	1. Sh.Rafique Mohd. Advocate	9582958626
		2.Ms.Jyoti Sharma, Advocate	9899928311
		3. Sh.Chandra Kant, Advocate	9891639212
9.	Sh.Manjeet Pal, Civil Judge (Jr.Divn.), Faridabad	1.Snj.Azad Singh Bhadana, Advocate	9910720037
		2.Sh.Shyam Sunder, Advocate	9899530742
		3.Sh.Vinod Kumar Agarwal, Advocate	9718086309
10.	Ms.Sonia, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Raj Kumar, Advocate	9990460662
		2 Sh.Ravinder Singh Sidhu, Advocate	9899065535
11.	Ms.Poorva Mehra, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Pushp Kumar Mathur, Advocate	9211585012
		2.Sn.Hari Kishan, Advocate	9310893718
12.	Ms.Himani Gill, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Jagdish Chand, Advocate	9991200625
		2.Sh.Shiv Kumar, Advocate	9899652902
13.	Ms.Kimmi Singla, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Hardev Singh Chauhan, Advocate	9891279769
		2.Sh.Asha Jain, Advocate	9990789554
14.	Ms. Sakshi Saini, Civil	1.Sh.Rakesh Kumar Taneja,	9891601350

	Judge Faridabad	(Jr.Divn.), Advocate	
		2. Sh.Parag Sharma, Advocate	9999376737
15.	Ms.Shivani, Civil Judge (Jr.Divn.), Faridabad	1. Sh.Kuldeep Advocate	Poswal, 9810102002
		2. Sh.Ravinder Advocate	Parashar, 9212519311

All concerned be informed, accordingly.

District & Sessions Judge,
Faridabad. 18-9-2018

OFFICE OF THE DISTRICT & SESSIONS JUDGE, FARIDABAD.

No. 23905 - 23931 / A2 Dated 18-9-18

Copy forwarded to the following for information and necessary action:-

1. All the concerned Judicial Officers posted at Faridabad, with the direction to ensure that only the Commissioners to whom their respective courts have been assigned shall record evidence in their respective courts.
2. The President, District Bar Association, Faridabad, with the direction to apprise the concerned Commissioners (Advocates) regarding assigning of courts to them for the purpose of recording evidence in terms of Order 18 Rule 4(2) of the Code of Civil Procedure, 1908.

District & Sessions Judge,
Faridabad. 18-9-2018